GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1894 ANSWERED ON 09.12.2021

BPL CATEGORY

1894. SHRI ABDUL KHALEQUE:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the details of the percentage of people among the minority groups living Below the Poverty Line (BPL) for all the North Eastern States including Assam district and groupwise;
- (b) the details of percentage of people moved above the BPL category during the last five years in Assam; and
- (c) the steps taken by the Government to improve the economic condition of those living in BPL category in Assam?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a)& (b): Data regarding people belonging to notified Minority Communities living below poverty line in the country including North-Eastern States is not maintained separately.
- (c)The Government has implemented various schemes for the welfare and upliftment of every section of the society including minorities especially economically weaker & downtrodden sections all over the country like Pradhan Mantri Jan Arogya Yojana (PMJAY), Pradhan Mantri Mudra Yojana (PMMY), Pradhan Mantri Kisan Samman Nidhi (PM KISAN), Pradhan Mantri UjjwalaYojana (PMUY), Pradhan Mantri AwasYojana (PMAY), Beti Bachao Beti Padhao Yojana, etc.

Further, the Ministry of Minority Affairs has adopted a multi-pronged strategy by way of implementation of various schemes which aim at educational empowerment, employment-oriented skill development, infrastructure support, etc. for the upliftment of living standards of the notified minorities (Muslims, Sikhs, Christians, Buddhists, Parsis and Jains). Details of these schemes are as under:

A. Educational Empowerment Schemes:-

(1) Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme - For educational empowerment of students through Direct Benefit Transfer (DBT) mode.

- (2) Maulana Azad National Fellowship Scheme Provide fellowships in the form of financial assistance.
- (3) Naya Savera Free Coaching and Allied Scheme The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ medical professional courses and various Competitive examinations.
- (4) Padho Pardesh Scheme of interest subsidy to students of minority communities on educational loans for overseas higher studies.
- (5) Nai Udaan Support for students clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC) Staff Selection Commission (SSC) etc.

B. Employment oriented schemes:-

- (6) Seekho Aur Kamao Skill development scheme for youth of 14 35 years age group and aiming at providing employment and employment opportunities, improving the employability of existing workers, school dropouts etc.
- (7) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development). Hunar Haat are being organised across the Country to provide employment opportunities and markets to artisans/craftsmen.
- (8) Nai Manzil A scheme for formal school education & skilling of school dropouts.
- (9) Nai Roshni Leadership development of women belonging to minority communities.

C. Infrastructure Development Programme:-

(10) Pradhan Mantri Jan Vikas Karyakram (PMJVK) – Being Implemented to provide basic infrastructure in deprived areas of the Country. Since inception, under PMJVK, 42 Degree Colleges, 180 Residential Schools, 3,062 School Buildings, 43,838 Additional Class Rooms/ACR Blocks, 15,545 Teaching Aid & Smart Classrooms, 1,376 Hostels, 24 Working Women Hostels, 232 ITI Buildings, 55 Polytechnics, 21 Skill Centres, 5,382 Health Projects, 01 Unani Medical College, 81,503 Drinking Water Supply Projects, 40,795 Anganwadi Centres, 408 Sadhbhav Mandaps, 01 Sadbhav Kendra, 168 Common Service Centres, 609 Market Sheds, 09 Hunar Hubs, 9,330 Sanitation/Toilet projects, 76 Sports Facilities, etc. have been sanctioned.

The details of the schemes (S. No.1 to 10) mentioned above and status of their implementation are available on the website of this Ministry (www.minorityaffairs.gov.in).

During the last 7 years, achievements made under the major Schemes of the Ministry are given as under:

- (i) More than 5.1* crore beneficiaries have been provided different scholarships through the National Scholarship Portal (NSP) and Direct Benefit Transfer (DBT) out of which more than 52% beneficiaries are female.
- (ii) 69,544 candidates have been benefitted under the Naya Savera scheme and 5.83 lakh beneficiaries have been trained/allocated under the Seekho aur Kamao scheme.
- (iii) Under USTTAD Scheme, Ministry has organised 33 "Hunar Haats" in which more than 7 lakhs artisans and people associated with them have been provided employment and employment opportunities, out of which more than 50% beneficiaries are women.
- (iv) Under the "Pradhan Mantri Jan Vikas Karykram" (PMJVK) more than 49 thousand basic infrastructure projects have been created such as schools, colleges, hostels, community centres, common service centres, ITIs, Polytechnics, Girls Hostels, Sadbhavana Mandap, Hunar Hub etc in backward Minority concentrated areas across the country.

The details of achievements made under various schemes of the Ministry of Minority Affairs in Assam are at Annexure.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1894 for reply on 09.12.2021 regarding BPL Minorities.

<u>Details regarding achievements of various schemes of Ministry of Minority Affairs, and funds released there-under in the State of Assam</u>

Name of Scheme	Amount released
Educational Empowerment Schemes	In the last 7 years, 14,70,846 beneficiaries have been sanctioned as amount of Rs. 707.99 crore
Skill Development Schemes	In the last 5 years, 23500 have been trained in various Skill development programme
Pradhan Jan Vikas Karyakram	Projects worth more than Rs 2200 crore have been approved since inception of the scheme.
National Minorities Development and Finance Corporation	Loans of Rs.5.98 crore have been sanctioned to 5869 beneficiaries during the period 2006-07 to 2011-12. However, due to poor recovery and pending overdues of Rs.14.05 crore, Assam Minorities Development Finance Corporation AMDFC) is unable to draw funds from NMDFC from 2012-13. One time settlement for clearing overdues has been offered to AMDFC in 2020-21.

^{*} The figure also includes the beneficiaries who would avail the scholarship for the year 2021-22 for which budget has been allocated.